

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 118 OF 1995

(14)

Applicant(s) Major R.C. Sethia Respondent(s) U.O.I. & Others
Advocate for Applicant(s) Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>12.01.1998</u></p> <p>Mr. B.Khan, Advocate, Brief holder for Mr. S.K. Nanda, Counsel for the applicant.</p> <p>Mr. Vinit Mathur, Counsel for the respondents.</p> <p>The order of the Bench consisting of Hon'ble Shri S.P. Biswas, Member (A) and Hon'ble Shri Ratan Prakash, Member (J) has been pronounced in open Court today by this Bench.</p> <p>The O.A. has been dismissed by a separate order.</p> <p><u>Gopal Singh</u> (GOPAL SINGH) Adm. Member</p> <p><u>C.Krishna</u> (GOPAL KRISHNA) Vice Chairman</p>

Notice with
witness person
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